



**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Prathishtha Bhavan,**  
**101 Maharshi Karve Marg,**  
**Mumbai -400 020.**

No.F.27-Jd(AT)/25

Dated: 10.04.2026

**CIRCULAR**

**Sub: Non functioning of regular Benches of the ITAT, Mumbai Benches during Summer Vacation- Reg.**

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After considering the request of Income Tax Appellate Tribunal Bar Association, Mumbai, the Hon'ble President, ITAT has approved non-functioning of regular Benches of the ITAT, Mumbai during the ensuing Summer Vacation.

2. Accordingly, it has been decided that regular Benches of Mumbai Benches will not function during the period from 25.05.2026 to 05.06.2026.

3. In this regard, it may be noted that :-

- i. During the vacation period, there will be no sitting of regular Benches.
- ii. The Offices of ITAT will remain open during the aforesaid period. All officials and staff will attend office as usual.
- iii. On the request of parties, vacation Bench for hearing urgent matters, such as, stay petitions, rectification applications etc. shall be constituted by the Hon'ble Vice-President (MZ).
- iv. Matters fixed for hearing during the Bench non-functioning period shall be adjourned by the Registry to regular dates.
- v. The vacation period shall be utilized for judicial/technical research, dictating pending judicial orders, human resource capacity building, bunching of appeals and attending to administrative matters etc.
- vi. During vacation, the Registry office shall function as usual.

*sdt*

**ASSISTANT REGISTRAR**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 01-JUNE-2026 (MONDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2908/MUM/2026	2026-2027	[A] MANJULA PRANLAL GAGLANI AND PRANLAL BHAICHAND GAGLANI PUBLIC CHARITABLE TRUST (E-FILE)	
2	ITA 2909/MUM/2026	2026-2027	[A] MANJULA PRANLAL GAGLANI AND PRANLAL BHAICHAND GAGLANI PUBLIC CHARITABLE TRUST (E-FILE)	
3	ITA 2930/MUM/2026	2016-17	[A] LAKHI TIRATHDAS BATRA (E-FILE)	
4	ITA 2938/MUM/2026	2015-16	[D] ASHWIN SHANTILAL MEHTA (E-FILE)	Adj. to
5	ITA 2945/MUM/2026	2018-19	[A] AL QURESH EXPORTS (E-FILE)	03-8-26
6	ITA 2946/MUM/2026	2019-20	[A] AL QURESH EXPORTS (E-FILE)	
7	ITA 2957/MUM/2026	2016-17	[A] MAHARASHTRA STATE ROAD DEVELOPMENT CORPORATION LIMITED (E-FILE)	
8	ITA 2967/MUM/2026	2016-17	[D] AARTI KHOSLA (E-FILE)	
9	ITA 2986/MUM/2026	2009-10	[A] AMIT K SHAH (E-FILE)	
10	ITA 2988/MUM/2026	NA	[A] M K SHETH CHARITY TRUST (E-FILE)	

*Jurish*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF A BENCH FOR 02-JUNE-2026 (TUESDAY)**

**BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6540/MUM/2024	2011-12	[D] LOOP MOBILE (INDIA) LTD. (E-FILE)	} Adj. to 04-8-26
2	ITA 6503/MUM/2025	2014-15	[A] ACCESS SUITES PRIVATE LIMITED (E-FILE)	
3	ITA 7898/MUM/2025	2009-10	[A] M/S LATIM ENTERPRISE	
4	ITA 2996/MUM/2026	2017-18	[A] MAZDA AND CO (E-FILE)	
5	ITA 3000/MUM/2026	2013-14	[A] MINAKSHI CHANDRESH JHUNJHUNWALA (E-FILE)	

*Jinish*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF A - BENCH FOR 03- JUNE - 2026 ( WEDNESDAY)**

NIL

*Jinish*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF A - BENCH FOR 04- JUNE - 2026 ( THURSDAY)**

NIL

*Jinish*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 01-JUNE-2026 (MONDAY)****BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2887/MUM/2026	2026-27	[A] SHREE SRIYADEVI MATHESHWARI CHARITABLE TRUST (E-FILE)	
2	ITA 2891/MUM/2026	2015-2016	[A] SURYA CO OPERATIVE HOUSING SOCIETY LTD (E-FILE)	
3	ITA 2900/MUM/2026	2017-18	[A] STATE BANK OF INDIA (E-FILE)	AeD to 15-07-2026
4	ITA 2904/MUM/2026	2020-21	[A] BHARAT COTTAGE INDUSTRIES (E-FILE)	
5	ITA 2920/MUM/2026	2026-27	[A] SMT BRIJMALA JAIN CHARITABLE TRUST (E-FILE)	
6	ITA 2939/MUM/2026	2020-21	[D] NIRAJ CEMENT STRUCTURALS LIMITED (E-FILE)	
7	ITA 2950/MUM/2026	2011-12	[A] NAVI TRANS TERMINALS PVT LTD. (E-FILE)	

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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF B BENCH FOR 02-JUNE-2026 (TUESDAY)**

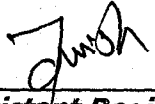
**BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2952/MUM/2026	2015-16	[A] BHAGWANTI PRAKASHCHANDRA PIPADA (E-FILE)	
2	ITA 2953/MUM/2026	2015-16	[A] BHAGWANTI PRAKASHCHANDRA PIPADA (E-FILE)	Adj to 16-07-2026
3	ITA 2971/MUM/2026	2012-13	[A] BLEND FINANCIAL SERVICES LIMITED (E-FILE)	
4	ITA 2985/MUM/2026	2026-27	[A] BANDRA (WEST) RESIDENT ASSOCIATION (E-FILE)	

*J. Ansh*  
Assistant Registrar  
22-May-2026

**INCCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF B BENCH FOR 03-JUNE-2026 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
NIL				
				
				<b>Assistant Registrar</b> 22-May-26

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF B BENCH FOR 04-JUNE-2026 (THURSDAY)**

**BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5091/MUM/2025	2016-17	[A] BAJAJ FINSERV LIMITED	7 Add to 16-07-2026
2	ITA 5302/MUM/2025	2016-17	[D] BAJAJ FINSERV LIMITED (E-FILE)	3

*Junish*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 01-JUNE-2026 (MONDAY)****BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1/MUM/2026	2020-21	[A] PRANAV KIRIT INAMDAR	
2	ITA 134/MUM/2026	2023-24	[A] CASBY LOGISTICS PRIVATE LIMITED (E-FILE)	
3	ITA 2911/MUM/2026	2019-20	[A] INBOX PICTURES PRIVATE LIMITED (E-FILE)	Adjourned
4	ITA 2912/MUM/2026	2020-21	[A] M/S. INBOX PICTURES PRIVATE LIMITED (E-FILE)	to
5	ITA 2914/MUM/2026	2022-23	[A] M/S. INBOX PICTURES PRIVATE LIMITED (E-FILE)	21/7/26
6	ITA 2915/MUM/2026	2023-24	[A] M/S. INBOX PICTURES PRIVATE LIMITED (E-FILE)	
7	ITA 2923/MUM/2026	2014-15	[A] PHARMA TRADERS PVT. LTD. (E-FILE)	
8	ITA 2924/MUM/2026	2018-19	[A] PHARMA TRADERS PVT. LTD. (E-FILE)	
9	ITA 2925/MUM/2026	2018-19	[A] PHARMA TRADERS PVT. LTD. (E-FILE)	
10	ITA 2928/MUM/2026	2014-15	[A] COMET ASSOCIATES (E-FILE)	
11	ITA 9000/MUM/2025	2014-15	[A] POSHS METAL INDUSTRIES PRIVATE LIMITED	

*J. K.*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 02-JUNE-2026 (TUESDAY)****BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2270/MUM/2019	2013-14	[A] MARINE GEMS PVT. LTD. (RM)	
2	ITA 2274/MUM/2019	2013-14	[A] PRAMOD KUMAR RANKA (RM)	
3	ITA 2937/MUM/2026	2019-20	[A] CHETAN DILIP PRADHAN (E-FILE)	
4	ITA 2976/MUM/2026	2010-11	[A] PANKAJ KUMAR DANI (E-FILE)	
5	ITA 2977/MUM/2026	2026-2027	[A] PUSHTI PARIVAR - MUMBAI (E-FILE)	
6	ITA 2978/MUM/2026	2026-2027	[A] PUSHTI PARIVAR - MUMBAI (E-FILE)	Adjourned to 22/7/26
7	ITA 2987/MUM/2026	2011-12	[A] CHANDAN REALTORS PRIVATE LIMITED (E-FILE)	
8	ITA 2989/MUM/2026	2015-16	[A] COLOURTECH COATING (INDIA) PRIVATE LIMITED (E-FILE)	
9	ITA 2992/MUM/2026	2020-21	[A] INTELLIQUITY CONSULTING SERVICES PRIVATE LIMITED (E-FILE)	
10	ITA 2993/MUM/2026	2013-14	[A] INTERMARKET INDIA PRIVATE LIMITED (E-FILE)	
11	ITA 858/MUM/2019	2013-14	[A] KARISHMA DIAMONDS PVT. LTD (RM)	
12	ITA 865/MUM/2019	2013-14	[A] PARSHWANATH GEMS PVT. LTD. (RM)	
13	ITA 871/MUM/2019	2013-14	[A] SUKHPAL BIJARAM PRAJAPAT (RM)	
14	ITA 883/MUM/2019	2013-14	[A] SHRI GYANCHAND BHANWARLAL JAIN (RM)	
15	ITA 890/MUM/2019	2013-14	[A] LATE SHRI GAUTAM BHANWALAL JAIN (RM)	

*[Signature]*  
Assistant Registrar

22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, Mumbai**

**CAUSE LIST OF C BENCH FOR 03-JUNE-2026 (WEDNESDAY)**

NIL

*Jurish*  
ASSISANT REGISTRAR

22-05-26

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF C BENCH FOR 04-JUNE-2026 (THURSDAY)**

**BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 342/MUM/2026	2010-11	[A] PARASMAL TARACHAND JALORI (E-FILE)	
2	ITA 3693/MUM/2025	2020-21	[A] MSRDC SEA LINK LIMITED	
3	ITA 3710/MUM/2025	2020-21	[A] SIDDHANTHAM TOLLWAY PRVIATE LIMITED	Admitted RD 23/7/26
4	ITA 4612/MUM/2025	2012-13	[A] PARESH GOVINBHAI LUKHI (E-FILE)	
5	ITA 6484/MUM/2025	2012-13	[A] PUNJAB SIND FOODS (INDIA) (E-FILE)	

*Jurish*  
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22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 01-JUNE-2026 (MONDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3853/MUM/2023	1991-92	[A] RAMASWAMY SANKARANARAYAN	
2	ITA 3854/MUM/2023	1992-93	[A] RAMASWAMY SANKARANARAYANAN	
3	ITA 3855/MUM/2023	1993-94	[A] RAMASWAMY SANKARANARAYANAN	
4	ITA 3937/MUM/2023	1992-93	[D] RAMASWAMY SANKARANARAYANAN (E-FILED)	
5	CO 161/MUM/2026	2016-17	[A] DHWAJA COMMODITY SERVICES PVT. LTD.	
6	ITA 2499/MUM/2026	2018-19	[D] RUNWAL DEVELOPERS LIMITED (E-FILE)	
7	ITA 2504/MUM/2026	2022-23	[D] RUNWAL DEVELOPERS PRIVATE LIMITED (E-FILE)	
8	ITA 2518/MUM/2026	2015-16	[A] RAJESH PARUMAL RAGHANI (E-FILE)	} Adj. to 06.07.26
9	ITA 2519/MUM/2026	2015-16	[A] RAJESH PARUMAL RAGHANI (E-FILE)	
10	ITA 2535/MUM/2026	2020-21	[A] RAJESH VITTAL CHOUGULE (E-FILE)	
11	ITA 2538/MUM/2026	2017-18	[A] ROCKFORD STRUCTURES PRIVATE LIMITED (E-FILE)	
12	ITA 2540/MUM/2026	2018-19	[A] RAJSHREE CREATIONS (E-FILE)	
13	ITA 2546/MUM/2026	2016-17	[D] DHWAJA COMMODITY SERVICES PVT. LTD. (E-FILE)	
14	ITA 2555/MUM/2026	2018-19	[A] RAJ GEMS	

*J. M. S.*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 02-JUNE-2026 (TUESDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2566/MUM/2026	2025-26	[A] DIL SE FOUNDATION (E-FILE)	
2	ITA 2607/MUM/2026	2015-16	[A] DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION LIMITED (E-FILE)	
3	ITA 2608/MUM/2026	2016-17	[A] DEEPAK FERTILISERS & PETROCHEMICALS CORPORATION LIMITED (E-FILE)	
4	ITA 2632/MUM/2026	2015-2016	[A] REEMHAA DESAI (E-FILE)	
5	ITA 2637/MUM/2026	2026-27	[A] DAWOODI BOHRA JAMAT (E-FILE)	} Adj. to 07.07.26
6	ITA 2676/MUM/2026	2021-22	[A] REMSONS INDUSTRIES LTD (E-FILE)	
7	ITA 2683/MUM/2026	2015-16	[A] RAMESH BHAIANLAL LUND (E-FILE)	
8	ITA 2687/MUM/2026	2015-16	[A] DEAN PETER DPENHA (E-FILE)	
9	ITA 2705/MUM/2026	2012-13	[A] ROYALLINE RESOURCES LIMITED (E-FILE)	

  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 03-JUNE-2026 (WEDNESDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2708/MUM/2026	2007-08	[A] DHIRAJ PERMJIBHAI PATEL (E-FILE)	} Adj. to 13.07.26
2	ITA 2737/MUM/2026	NA	[A] THE REV ELIAS BRAZ DIAS TRUST (E-FILE)	
3	ITA 2743/MUM/2026	2026-27	[A] DAVADA CHARITABLE TRUST (E-FILE)	
4	ITA 2744/MUM/2026	2026-27	[A] DAVADA CHARITABLE TRUST (E-FILE)	
5	ITA 2755/MUM/2026	2011-12	[A] RAJESH HARIBHAI SHAH (E-FILE)	
6	ITA 2756/MUM/2026	2019-20	[A] RAJIV ARUN MALKAN (E-FILE)	
7	ITA 2776/MUM/2026	2010-11	[A] RAJESH HARIBHAI SHAH (E-FILE)	
8	ITA 2791/MUM/2026	2022-23	[A] DWIJS OVERSEAS LLP (E-FILE)	
9	ITA 2796/MUM/2026	2012-13	[A] RAJESHREE BUILT CRAFT (E-FILE)	

  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 04-JUNE-2026 (THURSDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2809/MUM/2026	2012-2013	[A] RAILROAD LOGISTICS INDIA PRIVATE LIMITED (E-FILE)	
2	ITA 2817/MUM/2026	2023-24	[A] DETPAK INDIA PRIVATE LIMITED (E-FILE)	
3	ITA 2835/MUM/2026	2013-14	[A] DELOITTE TOUCHE TOHMATSU INDIA LLP (SUCCESSOR OF DELOITTE TOUCHE TOHMATSU INDIA PRIVATE LIMITED) (E-FILE)	
4	ITA 2855/MUM/2026	2017-18	[A] DIGAMBER VITHOO DALVI (E-FILE)	Adjo to 14.07.26
5	ITA 2857/MUM/2026	2020-21	[A] DINESHKUMAR SHIVSHANKAR UPADHYAY (E-FILE)	
6	ITA 2859/MUM/2026	2011-12	[A] RONIE PARAS PORWAL ADMINISTRATOR OF ESTATE OF LATE PARAS PORWAL (E-FILE)	
7	ITA 2873/MUM/2026	2021-22	[A] ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. (E-FILE)	
8	ITA 2876/MUM/2026	2018-19	[D] RNP.SCAFFOLDING AND FORMWORK PRIVATE LIMITED (E-FILE)	
9	ITA 2897/MUM/2026	2020-21	[A] RELAX DEVELOPERS (E-FILE)	

  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 01-JUNE-2026 (MONDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 888/MUM/2026	2023-24	[D] KARISHMA SINGH (E-FILE)	Adjourned
2	ITA 2941/MUM/2026	2018-2019	[D] HAFELE INDIA PRIVATE LIMITED (E-FILE)	to
3	ITA 2982/MUM/2026	2021-22	[A] TIRTHNKAR FINANCIAL SERVICES PRIVATE LIMITED (E-FILE)	29/7/26
4	ITA 2984/MUM/2026	2012-13	[A] KALYANI MUKAND LIMITED (E-FILE)	

*Jush*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 02-JUNE-2026 (TUESDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2986/MUM/2025	2014-15	[D] KAJOL LEASING AND FINANCE PRIVATE LIMITED (E-FILE)	Adjourned to
2	ITA 618/MUM/2026	2020-21	[A] TASNEEM FERAZ NALWALLA	29/7/26

*Jush*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 03-JUNE-2026 (WEDNESDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1603/MUM/2026	2018-19	[A] SUBRAMANIAN ANAND (E-FILE)	} Adjourned to 29/7/26
2	ITA 1604/MUM/2026	2019-20	[A] SUBRAMANIAN ANAND (E-FILE)	
3	ITA 1605/MUM/2026	2020-21	[A] SUBRAMANIAN ANAND (E-FILE)	
4	ITA 1606/MUM/2026	2021-22	[A] SUBRAMANIAN ANAND (E-FILE)	

*Jush*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 04-JUNE-2026 (THURSDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7863/MUM/2025	2017	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	} Adjourned to 03/8/26
2	ITA 7864/MUM/2025	2018	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
3	CO 37/MUM/2026	2017	[A] K RAHEJA CORP PRIVATE LIMITED	
4	ITA 535/MUM/2026	2019-20	[A] HOLISTIC REMEDIES PVT. LTD (E-FILE)	

*Jush*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 01-JUNE-2026 (MONDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2905/MUM/2026	2011-12	[A] VALUKKO INDUSTRIES PRIVATE LIMITED (E-FILE)	
2	ITA 2906/MUM/2026	2012-13	[A] VALUKKO INDUSTRIES PRIVATE LIMITED (E-FILE)	
3	ITA 2921/MUM/2026	2017-2018	[A] JEEVANLAL RIKHABCHAND JAIN (E-FILE)	Adjourned
4	ITA 2922/MUM/2026	2012-13	[A] JIGAR ASHOK MEHTA (E-FILE)	to
5	ITA 2951/MUM/2026	2015-16	[A] VIMLADEVI SHYAMSUNDER KHETAN (E-FILE)	02-7-26
6	ITA 2968/MUM/2026	2015-16	[D] FANCY GLASS INDUSTRIES PVT LTD (E-FILE)	
7	ITA 2997/MUM/2026	2023-24	[A] JEETEN JAYSHUKHLAL MEHTA (E-FILE)	

*Jush*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 02-JUNE-2026 (TUESDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 9036/MUM/2025	2013	[D] S K REALTY (E-FILE)	Adjourned
2	ITA 9120/MUM/2025	2014-15	[D] S K REALTY (E-FILE)	to, 02-7-26

*Jush*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, Mumbai**

**CAUSE LIST OF F BENCH FOR 03-JUNE-2026 (WEDNESDAY)**

NIL

  
**ASSISSTANT REGISTRAR**

Ⓝ 22-05-26

**INCOME TAX APPELLATE TRIBUNAL, Mumbai**

**CAUSE LIST OF F BENCH FOR 04-JUNE-2026 (THURSDAY)**

NIL

  
**ASSISSTANT REGISTRAR**

Ⓝ 22-05-26

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 01-JUNE-2026 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5287/MUM/2025	2015-16	[A] SHILPA DHARMENDRA KARIA	
2	ITA 7278/MUM/2025	Not Applicable	[A] SATBHAV CHARITABLE FOUNDATION (E-FILE)	
3	ITA 7279/MUM/2025	Not Applicable	[A] SATBHAV CHARITABLE FOUNDATION (E-FILE)	
4	ITA 9197/MUM/2025	2016-17	[D] GROUP M MEDIA INDIA PRIVATE LIMITED (E-FILE)	
5	ITA 9297/MUM/2025	2013-14	[A] WPP MEDIA INDIA PRIVATE LIMITED (E-FILE)	Rejoined
6	CO 57/MUM/2026	2016-17	[A] WPP MEDIA INDIA PRIVATE LIMITED (FORMERLY KNOWN AS GROUP M MEDIA INDIA PVT LTD)	to
7	ITA 2/MUM/2026	2020-21	[A] GIRISH DINESHCHANDRA MEHTA	09/21/2025
8	ITA 3/MUM/2026	2018-19	[A] GIRISH DINESHCHANDRA MEHTA	
9	ITA 4/MUM/2026	2019-20	[A] GIRISH DINESHCHANDRA MEHTA	
10	ITA 5/MUM/2026	2017-18	[A] GIRISH DINESHCHANDRA MEHTA	
11	ITA 168/MUM/2026	2018-19	[A] YASHWANT HARIBHAU GAIKAR (E-FILE)	

*J. M. S.*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF G BENCH FOR 02-JUNE-2026 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7707/MUM/2025	2018-19	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
2	ITA 7708/MUM/2025	2019-20	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
3	ITA 7709/MUM/2025	2020-21	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
4	ITA 7710/MUM/2025	2021-22	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
5	ITA 7711/MUM/2025	2022-23	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
6	ITA 7712/MUM/2025	2023-24	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
7	ITA 7713/MUM/2025	2024-25	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	Adjourned
8	ITA 8033/MUM/2025	2018-19	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	to
9	ITA 8034/MUM/2025	2019-20	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	13/21/2026
10	ITA 8035/MUM/2025	2020-21	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
11	ITA 8036/MUM/2025	2021-22	[A] M/S. WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
12	ITA 8037/MUM/2025	2022-23	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
13	ITA 8038/MUM/2025	2023-24	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
14	ITA 8039/MUM/2025	2024-25	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
15	ITA 143/MUM/2026	2012-2013	[A] GIRAFFE DEVELOPERS PRIVATE LIMITED (E-FILE)	

  
 Assistant Registrar  
 22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF G BENCH FOR 03-JUNE-2026 (WEDNESDAY)**

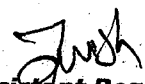
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5760/MUM/2025	2017-18	[A] SANTOSH THANMAL MUTHA (E-FILE)	
2	ITA 6155/MUM/2025	2014-15	[A] GMP TECHNICAL SOLUTIONS PRIVATE LIMITED (E-FILE)	
3	ITA 6169/MUM/2025	2015-16	[A] GMP TECHNICAL SOLUTIONS PRIVATE LIMITED (E-FILE)	
4	ITA 6170/MUM/2025	2015-16	[A] GMP TECHNICAL SOLUTIONS PRIVATE LIMITED (E-FILE)	
5	ITA 6382/MUM/2025	2012-13	[A] SUNITA MOTILAL SINHA (E-FILE)	
6	ITA 6383/MUM/2025	2015-16	[A] SUNITA MOTILAL SINHA (E-FILE)	
7	ITA 6384/MUM/2025	2015-16	[A] SUNITA MOTILAL SINHA (E-FILE)	Adjourned
8	ITA 7918/MUM/2025	2011-12	[A] SANOFI HEALTHCARE INDIA PRIVATE LIMITED (SUCCESSOR IN BUSINESS OF SANOFI PASTEUR INDIA PVT LTD DUT TO AMALGAMATION)	to
9	ITA 8387/MUM/2025	2013-14	[A] SANOFI HEALTHCARE INDIA PVT LTD (SUCCESSOR IN BUSINESS OF SANOFI PASTEUR INDIA PVT LTD)	14/5/2026
10	ITA 8388/MUM/2025	2014-15	[A] SANOFI HEALTHCARE INDIA PVT LTD )SUCCESSOR IN BUSINESS OF SANOFI PASTEUR INDIA PVT LTD)	
11	ITA 365/MUM/2026	2020-21	[A] ZEE ENTERTAINMENT ENTERPRISES LIMITED	
12	ITA 366/MUM/2026	2012-13	[A] YASHWANT HIRALAL THAKAR (E-FILE)	
13	ITA 477/MUM/2026	2015-16	[A] GOSPEL ORDAINED DISCIPLES MISSION (E-FILE)	

  
**Assistant Registrar**  
 22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF G BENCH FOR 04-JUNE-2026 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4475/MUM/2025	2013-14	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	Adjournd to 15/7/2026
2	ITA 5695/MUM/2025	2020-21	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	
3	ITA 5739/MUM/2025	2019-20	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	
4	ITA 5753/MUM/2025	2018-19	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	
5	ITA 6668/MUM/2025	2022-23	[D] M/S. SINGA INFRASTRUCTURE (E-FILE)	
6	ITA 315/MUM/2026	2018-2019	[A] GENUINE EXPORT AGENCY (E-FILE)	
7	ITA 432/MUM/2026	2019-20	[A] G N FASHION PRIVATE LIMITED (E-FILE)	
8	ITA 448/MUM/2026	2018	[D] GLISTENING PROPERTIES PVT. LTD (E-FILE)	
9	IT(SS)A 471/MUM/2026	2016-17	[A] THE WEDDING FACTORY (E-FILE)	

  
 Assistant Registrar  
 22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 01-JUNE-2026 (MONDAY)****BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3391/MUM/2025	2015-16	[A] INDIAN OIL CORPORATION LTD	Adjourned
2	ITA 4640/MUM/2025	2015-16	[D] INDIAN OIL CORPORATION LTD. (E-FILED)	to
3	ITA 7312/MUM/2025	2016-17	[A] INDIAN OIL CORPORATION LTD	29/7/26
4	ITA 9519/MUM/2025	2016-17	[D] INDIAN OIL CORPORATION LTD (E-FILE)	

*Jush*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 02-JUNE-2026 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8698/MUM/2025	2022-23	[A] HRTI PRIVATE LIMITED	Adjourned to 30/7/26

*Jush*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, Mumbai**

**CAUSE LIST OF H BENCH FOR 03-JUNE-2026 (WEDNESDAY)**

NIL

  
**ASSISANT REGISTRAR**  
**22-05-26**

**INCOME TAX APPELLATE TRIBUNAL, Mumbai**

**CAUSE LIST OF H BENCH FOR 04-JUNE-2026 (THURSDAY)**

NIL

  
**ASSISANT REGISTRAR**  
**22-05-26**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF I BENCH FOR 01-JUNE-2026 (MONDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5528/MUM/2025	2022-23	[A] BARCLAYS BANK PLC (E-FILE)	Adjourned to 22/6/26

*Jadhav*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, Mumbai**

**CAUSE LIST OF I BENCH FOR 02-JUNE-2026 (TUESDAY)**

NIL

*Jadhav*  
ASSISANT REGISTRAR  
22-05-26

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF I BENCH FOR 03-JUNE-2026 (WEDNESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1511/MUM/2026	2019-20	[A] ASHOK KUMAR MISHRA (E-FILE)	Adjourned to 23/6/26

*Jadhav*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, Mumbai**

**CAUSE LIST OF I BENCH FOR 04-JUNE-2026 (THURSDAY)**

NIL

*Jadhav*  
ASSISANT REGISTRAR  
22-05-26

<b>INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES</b>	
<b>CAUSE LIST OF J BENCH FOR 01-JUNE-2026 (MONDAY)</b>	
NIL	
<i>Jwsh</i> Assistant Registrar <i>s/d</i> 22-May-26	

<b>INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES</b>				
<b>CAUSE LIST OF J BENCH FOR 02-JUNE-2026 (TUESDAY)</b>				
<b>BENCH WILL NOT FUNCTION</b>				
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4984/MUM/2024	2020-21	[A] NOBEL BIOCARE INDIA PRIVATE LIMITED	] Adjourned to 11/6/26
2	ITA 5910/MUM/2024	AY 2021-22	[A] PALL INDIA PRIVATE LIMITED (E-FILE (ROCA))	
				<i>Jwsh</i> Assistant Registrar <i>s/d</i> 22-May-2026

<b>INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES</b>	
<b>CAUSE LIST OF J BENCH FOR 03-JUNE-2026 (WEDNESDAY)</b>	
NIL	
<i>Jwsh</i> Assistant Registrar <i>s/d</i> 22-May-26	

<b>INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES</b>	
<b>CAUSE LIST OF J BENCH FOR 04-JUNE-2026 (THURSDAY)</b>	
NIL	
<i>Jwsh</i> Assistant Registrar <i>s/d</i> 22-May-26	

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 01-JUNE-2026 (MONDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 546/MUM/2017	2012-13	[A] CRISIL LTD (IN THE MATTER OF ERSTWHILE PIPAL RESEARCH ANALYTICS AND INFORMATION SERVICES INDIA PLTD	Adj to 8-7-26

*Jurish*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 02-JUNE-2026 (TUESDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 1211/MUM/2026	2022-23	[A] KIMPLAS PIPING SYSTEMS PRIVATE LIMITED (E-FILE)	} Adj to 8-7-26
2	ITA 1360/MUM/2026	2022-2023	[A] CUPID DIAMONDS PRIVATE LIMITED (E-FILE)	
3	ITA 2591/MUM/2017	2012-13	[A] FIRMENICH AROMATICS PRODUCTION P. LTD	
4	ITA 3652/MUM/2024	2020-21	[A] DSV SOLUTIONS PRIVATE LIMITED	
5	ITA 6634/MUM/2024	AY 2021-22	[A] DSV SOLUTIONS PRIVATE LIMITED (FORMERLY KNOWN AS UT WORLDWIDE INDIA PRIVATE LIMITED) (E-FILE)	
6	ITA 8131/MUM/2025	2013-14	[A] APICES STUDIO PVT LTD, PREVIOUSLY KNOWN AS 3D ARCHITECTURE PVT LTD (E-FILE (SMC))	
7	ITA 900/MUM/2026	2022-23	[A] CLARIANT INDIA PVT LTD	
8	ITA 9149/MUM/2025	2022-23	[A] DRIP CAPITAL SERVICES INDIA LLP	

*Jurish*  
Assistant Registrar  
22-May-2026

**INCOME TAX APPELLATE TRIBUNAL, Mumbai**

**CAUSE LIST OF K BENCH FOR 03-JUNE-2026 (WEDNESDAY)**

NIL

  
ASSISANT REGISTRAR

22-05-26

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF K BENCH FOR 04-JUNE-2026 (THURSDAY)**

**BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2755/MUM/2022	2018-19	[A] ASB INTERNATIONAL PRIVATE LIMITED	} Adj to 9-7-26
2	ITA 4441/MUM/2024	2020-21	[A] ASB INTERNATIONAL PRIVATE LIMITED (E-FILE)	
3	ITA 4989/MUM/2024	2020-21	[A] KANTAR ANALYTICS INDIA PRIVATE LIMITED (FORMERLY KNOWN AS FIREFLY MARKET RESEARCH INDIA PRIVATE LIMITED)	
4	ITA 4990/MUM/2024	2020-21	[A] AMCOR FLEXIBLES INDIA PRIVATE LIMITED	
5	ITA 596/MUM/2022	2017-18	[A] KANTAR ANALYTICS INDIA PRIVATE LIMITED (FORMERLY KNOWN AS FIREFLY MARKET INDIA PRIVATE LIMITED )	
6	ITA 658/MUM/2022	2017-18	[A] ASB INTERNATIONAL PVT. LTD	

  
Assistant Registrar

22-May-2026

**INCCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 01-JUNE-2026 (MONDAY)**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
NIL				
				<i>Jurish</i> Assistant Registrar 22-May-26

**INCCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 02-JUNE-2026 (TUESDAY)**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
NIL				
				<i>Jurish</i> Assistant Registrar 22-May-26

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 03-JUNE-2026 (WEDNESDAY)**

**BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1607/MUM/2026	2023-24	[A] SUBRAMANIAN ANAND (E-FILE)	Adj. to 18.06.26

*Jurish*  
Assistant Registrar  
22-May-2026

**INCCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 04-JUNE-2026 (THURSDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
NIL				

*Jurish*  
Assistant Registrar  
22-May-26

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 01-JUNE-2026 (MONDAY)**

**NIL**

**FOR 02-JUNE-2026 (TUESDAY)**

**NIL**

**FOR 03-JUNE-2026 (WEDNESDAY)**

**NIL**

**FOR 04-JUNE-2026 (THURSDAY)**

**NIL**

  
**Assistant Registrar  
22-May-26**